

(7)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29/05/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/385/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.MURUGESAN RP (VELOHAR INFRA PVT LTD)  
NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS  
UNDER SECTION : SEC 66 OF IBC

| S.No. | Name (in Capital)                    | Represented by                 | Signature    |
|-------|--------------------------------------|--------------------------------|--------------|
| 1.    | S. SATHIANARAYANAN<br>D. PAVITHRA    | Counsel for Applicant -        | D. Pavithra. |
| 2.    | ASOYKUMAR NANNAM<br>R. MAHESH        | Counsel for Respondent 6       | R. Mahesh    |
| 3.    | G. THIYAGU<br>(A)<br>G. THIYAGARAJAN | RESPONDENT<br>NUMBER 2<br>(R2) | G. Thiya /   |
| 4.    | A. SANTHANA SIVAKARTHAN              | RESPONDENT<br>1, 3, 4          | A. Sant      |

**ORDER**

On the application filed u/s 66 of the Code by the Resolution Professional, so far the Respondents having not filed reply though they received copy of this application, therefore the Respondents are hereby peremptorily directed to file reply within one week hereof and rejoinder, if any, by the Resolution Professional within five days thereof. List this matter on 14.06.2019.

  
(S.VIJAYARAGHAVAN)  
Member (Technical)

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)